

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 4413/2018
M.A. No. 5015/2018

The 4th day of December, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

1. Sh. Surendar Pal, Group 'C'
Aged about 54 years,
S/o Late Dal Chand,
R/o F.No. 1353, Type-II,
D.D.A., Flats, Gulabi Bagh,
New Delhi
(Working as Labourer)
2. Sh. Devendra Singh, Group 'C'
Aged about 54 years,
S/o Sh. Nanu Singh,
R/o H. No. 47, Halambi Khurd,
Delhi-110082
(Working as Labourer)
3. Sh. Rajendra Singh, Group 'C'
Aged about 54 years,
S/o Sh. Brij Singh,
R/o 3/5, Jagjivan Nagar,
Loni Road, Shahdara, Delhi-32
(Working as Labourer)
4. Sh. Talewar Singh, Group 'C'
Aged about 60 years,
S/o Sh. Yad Ram,
R/o R-23, Rajiv Nagar Ext.,
Begumpur, Delhi-86
(Working as Labourer)
5. Sh. Bhagwan Saha, Group 'C'
Aged about 51 years,
S/o Sh. Yaad Ram,
R/o R-23/4, Sharaddhanand MArg,
Babarpur, North-East, Delhi-32
(Working as Labourer)

6. Sh. Nobat Singh, Group 'C'
Aged about 53 years,
S/o Sh. Nathu Ram,
R/o B-2/973, Gali No. 23,
Harsh Vihar, Delhi-110093
(Working as Labourer)
7. Sh. Babu Lal, Group 'C'
Aged about 50 years,
S/o Sh. Rati Ram,
R/o Village Nawada, Fathepur,
Distt. Gurgram (HR)
(Working as Labourer)
8. Sh. Rambaran, Group 'C'
Aged about 56 years,
S/o Sh. Nanku,
R/o H.No. 68A, Gali No. 5,
Sai Enclave, Mohan Garden,
New Delhi-110059
(Working as Labourer)
9. Sh. Shiv Mohan, Group 'C'
Aged about 58 years,
S/o Sh. Jhinguri,
R/o G-2/81, Gali No. 8, Sethi Enclave,
Mohan Garden, Uttam Nagar,
New Delhi-110059
(Working as Labourer)
10. Sh. Ranvir Singh, Group 'C'
Aged about 54 years,
S/o Sh. Jeet Ram,
R/o 120. DA Staff, Karkardooma
Delhi-110092
(Working as Labourer)
11. Sh. Radhey Shyam, Group 'C'
Aged about 51 years,
S/o Dalway Singh,
R/o Vill & post-Bhamori,
Tehsi-Sardhana,
Meerut, U.P.-250342
(Working as Labourer)

12. Sh. Inder Pal,, Group 'C'
Aged about 54 years,
S/o Sh. Raghbir,
R/o G-2/9, Sai Enclave,
Mohan Garden, Uttam Nagar,
New Delhi
(Working as Labourer)

13. Sh. Jai Prakash, Group 'C'
Aged about 55 years,
S/o Sh. Baleshwar,
R/o Village-Tila, Shahbajpur,
P.O.-Loni, District-Ghaziabad,
Uttar Pradesh
(Working as Labourer)

14. Sh. Hans Raj, Group 'C'
Aged about 55 years,
S/o Sh. Uday Singh,
R/o H.No. 110,
Vill-Mubarakpur, Dabas,
Post-Mubarakpur, Delhi
(Working as Labourer)

15. Sh. Nehru, Group 'C'
Aged about 52 years,
S/o Sh. Kanda Swami,
R/o M.N.B. 563, Inderpuri,
J.J. Colony
New Delhi-110002
(Working as Labourer)

16. Sh. Dukhan Mehto , Group 'C'
Aged about 51 years,
S/o Sh. Ram Vikas Mehto,
R/o 376, Mohan Garden,
Uttam Nagar, Delhi-110059
(Working as Labourer)

17. Sh. Kartar Singh, Group 'C'
Aged about 54 years,
S/o Sh. Tara Chand Singh,
R/o H.No. 50A, Jagdamba Colony,
Gali No. 2, Johri Pur, Delhi-110048
(Working as Labourer)

18. Sh. Chinta Ram, Group 'C'
 Aged about 54 years,
 S/o Sh. Ram Rekh,
 R/o H.No. A-21,
 Ishwar Colony, Arjun Park,
 Gali No. 2, Nazafgarh,
 Delhi-110043
 (Working as Labourer). .. Applicants

(By Advocate : Shri Rajeev Kumar)

Versus

Govt. of NCT of Delhi through

1. The Lt. Governor
 Govt. of NCT of Delhi,
 Delhi Secretariat,
 New Delhi.

2. Chief Secretary,
 Govt. of NCT of Delhi,
 Delhi Secretariat, I.P. Estate,
 New Delhi.

3. The Secretary,
 Environment Department,
 Govt. of NCT of Delhi,
 6th Level, C Wing,
 Delhi Secretariat,
 I.P. Estate, New Delhi. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicants.

2. MA 5015/2018 filed for joining together is allowed.

3. The applicants, who are 18 in number and working as Labourers under the respondents, filed the O.A. seeking the following relief(s):

- “(i) Direct the Respondents to give the benefits of the judgment of Supreme Court in Writ Nos. 9609-10 of 1983 in case of Naidar Singh & Others Vs. Delhi Administration in terms of office order dated 03.11.2014 and O.A. No. 3539/2011 titled as Pramod Kumar & Ors. Vs. Delhi Administration & Ors. before the Central Administrative Tribunal, PB, New Delhi.
- (ii) Direct the Respondents to decide the representation dated 09.03.2017, 20.07.2017, 31.08.2017 and 28.12.2017, Annexure A-1 (Colly.) of the applicants by passing a reasoned and speaking order; or in alternate
- (iii) Direct the Respondents to designate the Applicants to the post of Mali (Gardener) as per their entitlement.
- (iv) Direct the Respondents to grant Rs.2000/- Grade Pay to the Applicants with arrear w.e.f. the date of their entitlement under MACP Scheme and subsequent benefits too.
- (v) May also pass any further order(s), direction(s) as be deemed just and proper to meet the ends of justice.”

4. It is submitted that the applicants made number of representations vide Annexure A-1 (Colly.) ventilating their grievances to the respondents. However, no orders have been passed thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the merits of the case, by directing the respondents to consider Annexure A-1 (Colly.) representations of the applicants and to pass appropriate reasoned and speaking

orders thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(PRADEEP KUMAR)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /